

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 25 OF 2017 &
APPEAL NO. 311 OF 2017**

Dated: 8th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 25 OF 2017

NTPC Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. S. Vallinayagam
Ms. Amali for R-7

APPEAL NO. 311 OF 2017

NTPC Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Aditya Singh for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **09.01.2019.**

(S. D. Dubey)
Technical Member
ts/mk

(Justice Manjula Chellur)
Chairperson